

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1107
ANSWERED ON:01.03.2011
RURAL GODOWN SCHEME
Patle Kamla Devi ;Sampath Shri Anirudhan

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of godowns set up under the Rural Godowns Scheme during each of the last three years in various parts of the country, State-wise;
- (b) the capacity of such godowns, State-wise;
- (c) the extent to which these godowns have been beneficial to farmers in preventing the post harvest losses of the crops; and
- (d) the details of godowns likely to be set up in the country including Chhattisgarh, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI ARUN YADAV)

- (a) & (b): The detail of godowns sanctioned under the scheme of Construction/ Renovation of Rural Godowns is placed at Annexure.
- (c): As per the report of Evaluation of the Central Sector Scheme of Construction of Rural Godowns conducted by an independent agency in the year 2006, the Scheme has met with the objectives like creation of scientific storage capacity, prevention of distress sale, reduction of loss in quantity and quality etc.
- (d): The Scheme is demand driven and hence no State-wise targets and allocation of funds are made including that for Chhattisgarh. However, it is proposed to sanction rural godowns of 20 lakh MTs capacity during the year 2010-11 and 30 lakh MTs capacity during 2011-12 for the entire country.